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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

C.P.(IB) No. 596/KB/2017
C.A.(IB) No. 808/KB/2018
C.A.(IB) No. 811/KB/2018
CA (IB) No. 472/KB/2018
CA (IB) No. 562/KB/2018
CA(IB)No.898/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

<p>Mr. Sabhash Choudhary Adv.</p> <p>Miss Saeeta Rautchand Adv.</p> <p>Miss Itri Dutta Adv.</p> <p>Mrs. Priti Jain Adv.</p> <p>MR. PRASANTA NASKAR } Manju Bhuteria, Adv Rishav Banerjee, Adv Varun Kedia, Adv Kumandeep Majumdar, Adv</p> <p>Susanta Datta Pradyumn Das.</p> <p>MR. R.K. Maiti - Advocate Ms. Sanjukta Gupta - Advocate</p> <p>KULDIP MALLIK NILADRI KANRA ADVOCATES</p>	<p>Respondent Cosmic Ferroalloys.</p> <p>- Applicant Vijay Birla</p> <p>For the Financial Creditor / Citibank M. A</p> <p>Advocate for DVC Advocate for DVC</p> <p>For the Central Excise Department-</p> <p>Sindal Stal Stainless Ltd. Sindal Stainless (Hisar) Ltd.</p>	<p><i>Gosavi</i> 3/10/18</p> <p><i>Karkey</i> 3/10/18 <i>KG</i> 3/10/18</p> <p><i>Das</i> 3/10/2018</p> <p><i>Sanjukta</i> 3/10/2018</p> <p><i>B</i> 3/10/18</p>
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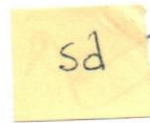
103. 03-10-2018 – CP(IB) No.596/KB/2017- CA(IB) No. 808/KB/2018-
CA(IB) No. 811/KB/2018 – CA(IB) No.472/KB/2018-CA(IB) No.
562/KB/2018 – CA(IB) No. 898/KB/2018 – City Bank N.A. Vs. Cosmic
Ferro Alloys Ltd.

O R D E R

The Ld. Senior Counsel for the RP appeared. The Ld. Counsel for the Financial Creditor, Citi Bank N.A. also appeared. The Ld. Counsel for Lalwani Ferro Alloys, the Ld. Counsel for DVC and the Ld. Counsel for Jindal Stainless Ltd. appeared.

The Ld. Counsel for the Excise Department also appeared.

The CA(IB) No. 898/KB/2018 is heard and reserved for orders.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)